

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - II

To

The Principal District & Sessions Judge,
Anantnag/ Bandipora / Baramulla/ Poonch / Pulwama/
Rajouri/ Ramban/ Srinagar.

No.: 6357-65 / Sts. Dated. 19-5-2016

Sub:-Establishment of Commercial Courts.

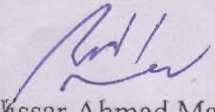
Sir,

In reference to this Registry's Letter No. **266-81/Sts.** Dated **05-03-2016** regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **TWO & HALF** months.

In this connection, you are once again requested to provide the said information to this Registry **today** positively through return Tele-Fax No. **0194-2506639**. So, that we may be able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

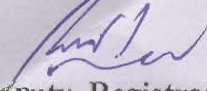
Yours faithfully'


(Nissar Ahmad Malik)
Deputy Registrar

No. 6357-65 / Sts. Dated: 19-05-2016

Copy to :-

Incharge NIC for uploading the same on the High Court official website.


Deputy Registrar


Deputy Registrar